

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION
RAJYA SABHA
UNSTARRED QUESTION NO.3217
ANSWERED ON 29.03.2023

Irregularities in the grading of colleges by NAAC

3217 Shri Mohammed Nadimul Haque:

Will the Minister of Education be pleased to state:

- (a) whether it is a fact that no action was taken on the review panel report submitted to the UGC last year on the possibility of a compromised system and conflict of interest in grading of colleges;
- (b) if so, details thereof and reasons therefor;
- (c) the procedure for selection of experts who are involved in the assessment and grading of colleges;
- (d) whether it is a fact that 'super admins' have full access to NAAC's internal system and have misused their power to allot experts;
- (e) if so, details thereof and reasons therefor; and
- (f) steps taken by Government to address this issue?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(Dr. SUBHAS SARKAR)

(a) to (f): The National Assessment and Accreditation Council (NAAC) has been established as an Inter University Centre (IUC) of the University Grants Commission (UGC), under the provisions of The UGC Act, 1956. NAAC assesses and accredits Higher Educational Institutions (HEIs), who come forward for the Assessment and Accreditation process.

For improvement in the present Accreditation and Ranking systems of the Country as recommended by the National Education Policy-2020 and the need for adopting a more transparent, accountable, objective, method driven system of assessment, accreditation and ranking of HEIs through a technology platform, the Government has constituted a Committee under the Chairmanship of Dr. K. Radhakrishnan, Chairperson, Board of Governors, IIT Kanpur & Chairperson, Standing Committee of IIT Council. The ToR of this Committee inter-alia include strengthening the accreditation processes by NAAC. This Committee will also take into account the reports of all the committees constituted by the NAAC/UGC.
